

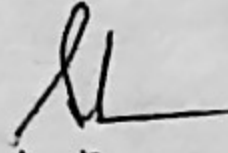
11-4-2001

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OA 1634/93

Hon'ble Mr. Justice R.R.K. Trivedi, VC

Hon'ble Mr. S. Dayal, A.M.

List has been revised.
None is present for the parties.
Hence, the O.A. is dismissed in default.
No order as to costs.


A.M.


V.C.

Nally
res.